

**DIVISION BENCH**

**O-151**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/502(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.**

**2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>th</sup> February, 2021, 10:30  
A.M**

Name of the Company	ASHIANA HOMES PVT. LTD. & ORS		
Under Section	Sec. 230-232 - Second Motion		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances through video conference**

For the petitioner

Ms. Manju Bhuteria, Advocate

**ORDER**

Ms. Manju Bhuteria, Ld. Counsel for the Petitioner present.

List this matter on 16.04.2021.

**Harish Chander Suri  
Member (Technical)**

**Rajasekhar V.K.  
Member (Judicial)**